

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: FEBRUARY 27, 2015

**No. 126 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Utsav Gaurav Raj**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

**No. 127 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Rahul Kumar Singh**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ballia.

**No. 128 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sushri **Nahid Sultana**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Meerut.

**No. 129 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Kunal Vepa**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Allahabad.

**No. 130 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sushri **Twishi Srivastava**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sitapur.

**No. 131 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Amit Kumar Yadav**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Banda.

**No. 132 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sushri **Jaya Priyadarshini**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Rae Bareli.

**No. 133 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sushri **Namrata Singh**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Varanasi.

**No. 134 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Sarvesh Kumar Mishra**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

**No. 135 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sushri **Priyanka Singh**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

**No. 136 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Deepak Kumar Jaiswal**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gorakhpur.

**No. 137 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Smt. **Sangeeta**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Muzaffarnagar.

**No. 138 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Shubham Verma**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Basti.

**No. 139 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Vinay Kumar Jaiswal**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sonbhadra.

**No. 140 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Km. **Sumita**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

**No. 141 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sushri **Neha Banaudhia**, candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chitrakoot in the vacant court.

**No. 142 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Kuwar Mitresh Singh Kushwaha**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 143 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Arif Ahmad Ansari**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 144 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sushri **Sonika Verma**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mainpuri.

**No. 145 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Devendra Kumar**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ramabai Nagar.

**No. 146 /JR(S)/2015**

Pursuant to U.P. Government Notification/Appointment No. **266/II-4-15-32(2)/2013** dated **19.02.2015** Sri **Tarkeshwari Prasad Singh**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bulandshahar.

**BY ORDER OF THE COURT**

sd/-

**(SHEO KUMAR SINGH-I)  
REGISTRAR GENERAL**

**No. 120 /JR(S)/2015: Allahabad: Dated: February 27, 2015**

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to High Court of Judicature at Allahabad along with photocopy of U.P. Government Appointment/Notification No. 266/II-4-15-32(2)/2013 dated 19.02.2015 (Information available on E-mail).

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed that to permit the newly appointed candidates Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Section Officer (Services), High Court, Allahabad.

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed to make arrangement for field training in the judgeship for newly recruited/appointed candidates of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. All newly selected candidate Civil Judge, Junior Division

|      |   |
|------|---|
| i    | Sri Utsav Gaurav Raj S/o Sri Umesh Kumar, 6/224, Vipul Khand, Gomti Nagar, Lucknow-226010   |
| ii   | Sri Rahul Kumar Singh S/o Sri Krishna Nath Singh, D-2, Govindpur Colony, Teliarganj, Allahabad-211004                               |
| iii  | Sushri Nahid Sultana D/o Sri Samsulhuda Siddiqi, 622, Chand Masjid, Sanjay Colony, Arthla, Mohan Nagar, Sahibabad, Ghaziabad-201007 |
| iv   | Sri Kunal Vepa S/o Captain Murali Vepa, 104, Rajnigandha, Opposite-Dindoshi Court, Gokuldhara, Goregaon East, Mumbai-400063         |
| v    | Sushri Twishi Srivastava D/o Sri Prem Shanker Srivastava, K-132, Gujaini, Kanpur-208022   |
| vi   | Sri Amit Kumar Yadav S/o Sri Balram Singh Yadav, Type-1, H.No. 36, D.M. Compound, Shahjahanpur-242001                               |
| vii  | Sushri Jaya Priyadarshini D/o Sri Sanjay pachauri, 2/IV B, Circuit House Officers Colony, Drummond Road, Allahabad-211001           |
| viii | Sushri Namrata Singh D/o Sri Suresh Kumar Singh, C/o Sri Bindu Singh, Deen Dayal Colony, Ruhatta, Jaunpur-222002                    |
| ix   | Sri Sarvesh Kumar Mishra S/o Sri Atma Ram Mishra, Village-Chaumukha (Teacher Colony), Campierganj, Gorakhpur-273158                 |
| x    | Sushri Priyanka Singh D/o Late Ashok Kumar Singh, C-1/350, Calgarc Dental Clinic, Sector-G, Janakipuram, Lucknow-226021             |
| xi   | Sri Deepak Kumar Jaiswal S/o Sri Ashok Kumar Jaiswal, H.No.-148, Village & Post – Purandarpur, Dist.- Maharajganj- 273162           |
| xii  | Smt. Sangeeta D/W/o Sri Shashank Mishra, C-68, Lakhmi Vihar, Near Kirti Palace, Garh Road, Meerut- 250001                           |
| xiii | Sri Shubham Verma S/o Sri Ravindra Verma, Gandhi Market, Lar Bazar, Deoria-274502   |
| xiv  | Sri Vinay Kumar Jaiswal S/o Sri Mohan Lal Jaiswal, 9/398, Janakipuram Extension, Lucknow-226021                                     |
| xv   | Kumari Sumita D/o Sri Bharat Ram Singh, 541, Shiv Kuti, Post Office – Teliarganj, Allahabad-211004                                  |
| xvi  | Sushri Neha Banaudhia D/o Sri Harishchandra Banaudhia, 107/3, Dwarikapuri, Ramkrishna Nagar, Kanpur-208012                          |
| xvii | Sri Kuwar Mitresh Singh Kushwaha S/o Sri Bhola Nath Singh Kushwaha,   |

|       |  |
|-------|--|
|       | Bhatwalia Dakshin, Ward No. 2, H.No. 415, Deoria-274001  |
| xviii | Sri Arif Ahmad Ansari S/o Late Mumtaz Ahmad Ansari, Opposite Mahatma Gandhi Inter College, Brijmanganj, Maharajganj-273157 |
| xix   | Sushri Sonika Verma D/o Sri Rakesh Kumar Verma, 4/341, Nagla Prithvinath, Shahganj, Agra- 282010                           |
| xx    | Sri Devendra Kumar S/o Sri Satan Lal Rajvanshi, H.No. 1/72, Rashmi Khand, Sharda Nagar, Lucknow-226002                     |
| xxi   | Sri Tarkeshwari Prasad Singh S/o Sri Ram Singh, B.H.- 43, Pallavpuram, Phase-1, Modipuram, Meerut-250110                   |

**Above mentioned appointed candidates Civil Judge, Junior Division shall proceed to take over charge of their places of posting immediately.**

**Newly appointed candidates Civil Judge, Junior Division should note that their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 266/II-4-15-32(2)/2013 dated 19.02.2015.**

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Joint Registrar (Misc.), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2) U.P., Allahabad.
18. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal (Information available on E-mail).

**BY ORDER OF THE COURT**

sd/-

**(RAJIV SHARMA)  
JOINT REGISTRAR (JUDICIAL) (SERVICES)**